

Listed on : . .2015

Court No. :

Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6269 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 12638 OF 2015

(Application for exemption from filing official translation)

State of Uttar Pradesh

...Petitioner(s)

VERSUS

Hoshiyar Singh

... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by Mr. Ardhendumauli Kumar Prasad, Advocate on behalf of Petitioner against the Judgment and Order dated 25th February, 2015 of the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, Uttar Pradesh in Criminal Appeal No. 1150/2011.

It is submitted that SLP (Crl.) No. 5090 of 2015 arising out of same F.I.R. was listed before this Hon'ble Court on 10th July, 2015 when the Court was pleased to direct issue of notice. Matter is pending for hearing. Copy of Record of Proceedings dated 10th July, 2015 is enclosed herewith for kind perusal of the Hon'ble Court.

It is further submitted that Crl. Misc. Petition No. 12156 of 2015 (Application for exemption from surrendering) arising out of same F.I.R. was listed by the Hon'ble Judge in Chambers on 3rd August, 2015 when His Lordship was pleased to allow the same. Copy of Record of Proceedings dated 3rd August, 2015 is enclosed herewith for kind perusal of the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 5th day of August, 2015.

Sd/ -

ASSISTANT REGISTRAR

COPY TO:Mr. Ardhendumauli Kumar Prasad, Advocate
H-11, L.G.F., Lajpat Nagar-III, N.D.

c4/dk Encl. : As above

ASSISTANT REGISTRAR